

## Annexure 4

Name of the corporate Debtor: MERCATOR OIL &amp; GAS LIMITED

Date of Commencement of CIRP: 30th June, 2021

List of creditors as on: 24th November, 2021

## List of Unecured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Identification No	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Mercator Limited	L63090MH1983PLC031418	15-07-21	65,47,07,533	65,47,07,533	Loan	-	-	YES	0.00%	-	-	-	-	Claim amount for Corporate Guarantee not admitted
				28,73,66,114	28,73,66,114	Interest	-	-			-	-			
				1,28,51,58,727	-	Corporate Guarantee	-	-			-	-			
				<b>2,22,72,32,374</b>	<b>94,20,73,647</b>										
2	Mercator Offshore (P) Pte Ltd (In creditors' Voluntary Liquidation)	200923384E	12-10-21	23,65,57,163	23,65,57,163	Intercompany Loan USD 3,181,585.28	-	-	Yes	0.00%	-	-	-	-	
				<b>2,46,37,89,537</b>	<b>1,17,86,30,810</b>					<b>0.00%</b>	<b>1,28,51,58,727</b>				

Note 1: Corporate Guarantee executed by Mercator Limited in favor of Axis Bank Limited for various facilities granted by Axis Bank.

Note 2 : The official exchange rate published by RBI on 30th June, 2021, has been considered as the reference exchange rate for claims dominated in foreign currency.